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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

O.A. 1361/95

Date of decision: 21.8.97

Between:

M. Yadagiri Rao .. Applicant

And

1. The Chief General Manager,
Telecommunications,
A.P. Circle,
Hyderabad.

2. District Telecom Engineer,
Karimnagar District,
D/o Telecommunications,
Karimnagar.

3. Sub-Divisional Officer,
Telecom,
D/o Telecommunications,
Karimnagar.

.. Respondents

Shri P.Naveen Rao .. Counsel for applicant

Shri K.Bhaskar Rao .. Counsel for respondents

CORAM

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (ADMINISTRATIVE) *Sub
mt.*

O R D E R

Heard Shri Phani Raj on behalf of Shri P.Naveen Rao
for the applicant.

Considering the facts and circumstances of this case it is
directed that the respondents may apply the directions issued in
OA 881/95 disposed of on 9.8.95 to this case also and take
action accordingly. A copy of order in OA 881/95 may also be
sent along with this order.

Thus the OA is disposed of.

[Signature]
(H. Rajendra Prasad)
Member (Administrative)

21st August, 1997

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*Avv
21/8/97
O.M.C.*